Annexure-3 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s, Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023 NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023 List of secured financial creditors (other than financial creditors so in: 06.11.2023 List of secured financial creditors (other than financial creditors belonging to any class of creditors) Amount of Amount

SL	Name of	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks, if any
N	creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	continge nt	any mutual	claim not	claim under	
0.		receipt	claimed	claim	claim	covered by	covered by	related	share in CoC	claim	dues, that	admitted	verification	
				admitted		security	guarantee	party?			may be			
						interest	_				set-off			
					NIL									
	Total		0	0								0		